

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1801
ANSWERED ON:30.11.2009
EPF ACCOUNTS OF BSNL CONTRACT LABOURERS
Natarajan Shri P.R.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of Employees Provident Fund (EPF) Accounts opened and the amount remitted in the name of contract labourers of Bharat Sanchar Nigam Limited (BSNL) during each of the last three years and current year, State-wise;
- (b) whether there is any official fora available for BSNL contract labourers for addressing their grievances; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a): Required information, State-wise, available at present with Employees' Provident Fund Organisation is as per statement annexed.
- (b) & (c): For redressal of Provident Fund related grievances of all members of the Employees' Provident Fund, each field office has a full-fledged facilitation centre manned by a Public Relation Officer. Besides this, the Regional Provident Fund Commissioner in Regional Offices and Officer-in-Charge in the Sub-Regional Offices are also available on all working days for redressal of grievances. Further, there are a number of Central and State Legislations and its implementing officers for protecting the interest and welfare of the contract workers.